

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.13**  
**I.A No.515, 593, 831/2023**  
**I.A No.84/2024 in**  
**C.P.(IB) No.168/BB/2020**

**IN THE MATTER OF:**

M/s. Corporation Bank ... Petitioner  
Vs  
M/s. Avvas Infotech Private Limited ... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 16.02.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant in I.A No.515/2023 : Ms. Amrita Jain  
For Respondent in I.A No.515/2013 : Shri Saji.P.John  
For RP : Shri Balady Shekar Shetty

**ORDER**

1. Heard the Ld. Counsel for the Applicant, Respondent and RP.
2. List all the **I.As and C.P on 20.03.2024.**

**Sd/-**

**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**Sd/-**

**K. BISWAL**  
**MEMBER (JUDICIAL)**